

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 236
TO BE ANSWERED ON 03.02.2022**

e-SHRAM CARDS

236. SHRI JAWHAR SIRCAR:

Will the Minister of Labour and Employment be pleased to state:

- (a) the unorganised workers who have been registered under e-Shram card Scheme;**
- (b) the number of unorganised workers who have received accidental or death/total disability benefits so far;**
- (c) the reason of physical registration not being permitted despite the fact that the bulk of unorganised workforce have no access to digital facilities; and**
- (d) the manner in which workers who have no Aadhar Cards are expected to register themselves?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): As on 30.01.2022, more than 24.54 crore unorganised workers have been registered on e-Shram portal. The main objectives of the portal are to create a national database of unorganised workers seeded with Aadhaar and to facilitate delivery of Social Security and welfare Schemes to such workers. All eligible registered unorganised workers are entitled to get benefit of an accidental insurance cover of Rs. 2.0 Lakh for a year, free of cost through Pradhan Mantri Suraksha Bima Yojana (PMSBY). The workers can easily get themselves registered on the portal through following three modes:-

- (i) Self registration**
- (ii) Through Common Service Centres (CSCs)**
- (iii) Through State Seva Kendras.**

Registration on eShram portal is Aadhaar based. If a worker does not have Aadhaar linked mobile number, he/ she can visit nearest CSCs and register through Biometric/iris authentication.